Name of the Corporate Debtor: Sovereign Industries Limited; Date of Commencement of CIRP: 28-03-2023; List of Creditors as on: 25-08-2023; Name of IP: ; Process Number: 1; Last 5 digitof registration number: (Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	<b>Details in Annexure</b>
	Creditor	No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	7	5896117374	7	5896117374	89.95	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	62828097	1	46448000	0.71	0	0	16380097	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	1	7423594	0	0	0.00	0	0	7423594	Annexure 6
7	Operational creditors (Government Dues)	1	277003039	1	277003039	4.23	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	39	197474180	21	95442858	1.46	0	0	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	252000000	1	240000000	3.66	0	0	0	Annexure 9
Total		51	6692846284	31	6555011271	100.00	0	114031322	23803691	